

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SWrit Petition(s) (Civil) No(s). 682/2021

S.G. VOMBATKERE

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

[ONLY IA NO. 199941/2025 IN W.P.(Cr1.) No.316/2025 IS LISTED UNDER THIS ITEM]

WITH

W.P.(Cr1.) No. 316/2025 (X)

(IA No. 199941/2025 - APPROPRIATE ORDERS/DIRECTIONS AND IA NO.207815/2025 - APPLICATION FOR INTERVENTION)

Date : 15-09-2025 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE JOYMALYA BAGCHIFor Petitioner(s) : Ms. Nitya Ramakrishnan, Sr. Adv.
Mr. Bharat Gupta, AOR
Ms. Stuti Rai, Adv.
Ms. Swapnil Shukla, Adv.Mr. Prasanna S., AOR
Ms. Injila Muslim Zaidi, Adv.
Mr. Prasanna B, Adv.For Respondent(s) : Mr. R Venkataramani, Attorney General for India
Mr. Tushar Mehta, Solicitor General
Mr. K M Nataraj, A.S.G.
Mr. Suryaprakash V Raju, A.S.G.
Mr. N Venkataraman, A.S.G.
Mr. Kanu Agarwal, Adv.
Mr. K Parmeshwar, Adv.
Mr. Rajat Nair, Adv.
Ms. Suhashini Sen, Adv.
Mr. Balaji Srinivasan, Adv.
Mr. Madhav Sinhal, Adv.
Mr. Chitvan Singhal, Adv.
Ms. Sonali Jain, Adv.
Mr. Abhishek Kumar Pandey, Adv.
Mr. Raman Yadav, Adv.
Mr. Kartikey Aggarwal, Adv.

Mr. Arvind Kumar Sharma, AOR

Mr. Prashanto Chandra Sen, Sr. Adv.

Ms. Rashi Goswami, Adv.

Mr. P. S. Sudheer, AOR

Mr. Rishi Maheshwari, Adv.

Ms. Anne Mathew, Adv.

Mr. Bharat Sood, Adv.

Mr. Jai Govind M J, Adv.

Mr. Jashan Vir Singh, Adv.

Mr. G.ananda Selvam, Adv.

Mr. Habib Muzaffar, Adv.

Mr. Senthil Selvan, Adv.

Mr. R. Murali, Adv.

Mr. Jay Kishor Singh, AOR

Mr. Shiv Mangal Sharma, A.A.G.

Ms. Abhinandini Sharma, Adv.

Ms. Nidhi Jaswal, AOR

Ms. Sneha Kalita, AOR

Applicant-in-person, AOR

Mr. Vivek Sharma, AOR

Dr. Vijay Kumar Sharma, Adv.

Mr. Aniruddha Joshi, Sr. Adv.

Mr. Siddharth Dharmadhikari, Adv.

Mr. Aaditya Aniruddha Pande, AOR

Mr. Shrirang B. Varma, Adv.

Ms. Swati Ghildiyal, AOR

Mr. Kaleeswaram Raj, Adv.

Mr. Mohammed Sadique T.a., AOR

Ms. Thulasi K Raj, Adv.

Ms. Aparna Menon, Adv.

Ms. Chinnu Maria Antony, Adv.

Mr. Chinmoy Pradip Sharma, Sr. AAG

Mr. Shuvodeep Roy, AOR

Mr. Saurabh Tripathi, Adv.

Mr. Deepayan Dutta, Adv.

Mr. Irfan Hasieb, Adv.

UPON hearing the counsel the Court made the following

O R D E R

1. IA No. 207815/2025 (application for intervention) is allowed.

2. In deference to the order dated 22.08.2025, the petitioners have not been called to join the investigation either in FIR No. 03/2025 registered at P.S. Crime Branch, Guwahati or in FIR No. 181/2025 registered at P.S. Moregaon, Assam. Since they have not received any communication from any officer, the petitioners have not been able to join the investigation. However, the petitioners, as and when required, will fully cooperate with the investigation.

3. The petitioners may file further documents/extra copy, in terms of the objection raised by the Registry.

4. Interim protection to continue.

5. List the matters on 19.11.2025.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR